

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 09-01-2026 To 12-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	93/2026	SHUBHAM JAISWAL AND ANR. Mobile:9830030278 Email:SIVAGHOSE@GMAIL.COM	SIVA PRASAD GHOSE	30-01-2026	STAMP SUFFICIENT STAMP MISSING
2	CO	96/2026	SUDESHNA PAL Mobile:9831384281 Email:SRIKALIDHARANKAHAR@GMAIL.COM	MANASI ROY	30-01-2026	STAMP SUFFICIENT STAMP MISSING
3	CPAN	36/2026	SUDHESWAR KUMAR Mobile:9903641512 Email:MIR.ANOWAR@YAHOO.COM	MIR ANOWAR	30-01-2026	FORMAT ISSUE
4	CRM (A)	53/2026	MD IDRISH ALI @ IDRISH ALI Mobile:9528211459 Email:MUHAMMEDTEHASINREJA@GMAIL.COM	MD TEHASIN REJA	30-01-2026	COPY SERVICE IS NEEDED TO RESPONDENT NO 2
5	CRM (A)	72/2026	JAKIR HOSSAIN MONDAL Mobile:9830271526 Email:SKRD31@GMAIL.COM	DEBLINA DE	30-01-2026	THIS ANTICIPATORY BAIL APPLICATION HAS BEEN MOVED BEFORE THIS HON'BLE COURT FOR THE 2ND TIME WHICH IS NOT MENTIONED IN THE FIRST PARA OF THE PETITION
6	CRM (A)	73/2026	HENU MONDAL AND ANR. Mobile:7044063766 Email:SUMANTADAS505@GMAIL.COM	SUMANTA DAS	30-01-2026	G.R NO IS MISSING IN THE PETITION.
7	CRM (A)	76/2026	AJOY GHOSH Mobile:9836458027 Email:DIPANKARGUHA@GMAIL.COM	DIPANKAR GUHA	30-01-2026	VICTIM IDENTITY DISCLOSED IN THE PAGE NO 3
8	CRM (A)	82/2026	X AND ORS. Mobile:9064469199 Email:MANOJITDEBNATH.IN@GMAIL.COM	MANOJIT DEBNATH	30-01-2026	LOWER CASE TYPE SHOULD BE SPECIAL CASE AND CMC NO CONNECTED TO SPECIAL CASE IS SHOULD BE CORRECTED
9	CRM (A)	83/2026	HABIBUR RAHMAN SK @ HABU SK AND ORS. Mobile:8240798935 Email:JUNELISASAMODAK@GMAIL.COM	JUNE MODAK	30-01-2026	PETITIONER NO. 1 ALREADY FILED AN APPLICATION FOR ANITICIPATORY BAIL WHICH IS STILL PENDING
10	CRM (A)	85/2026	PARVINA BIBI @ PARBINA BIBI AND ANR. Mobile:9038085877 Email:DEBAPRIYA.LAWYER@GMAIL.COM	DEBAPRIYA SAMANTA	30-01-2026	1) ... DEPONENT I.D NOT ATTESTED BY THE COMMISSIONER
11	CRM (A)	88/2026	NAJIRA BIBI @ NAJIA BIBI AND ORS.	SANDIP MANDAL	30-01-2026	1) ... COMPLAINANT IDENDITY DISCLOSED AT

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9874192999 Email:ADVSANDIPMANDAL99@GMAIL.COM			WHOLE PETITION
12	CRM(M)	45/2026	JIABUL SK. @ JIABUR SK. AND ANR. Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	30-01-2026	WRONG CLASSIFICATION OF CASE TYPE MENTIONED IN PRESENTATION FORM AS WELL AS IN PETITION
13	CRM(M)	58/2026	SK SANJIB @ SEKH SANJIB Mobile:9800899999 Email:HEYABHIJIT@GMAIL.COM	ABHIJIT BHATTACHARYYA	30-01-2026	REMOVE CRPC FROM THE PARAGRAF NO 1
14	CRM(M)	59/2026	JAMIR ALI KAYAL @ JAMIRUL KAYAL Mobile:6290386886 Email:DUTTA.ANUBRATA@GMAIL.COM	ANUBRATA DUTTA	30-01-2026	SCANNED SIGNATURE IS NOT ALLOWED AND VICTIM IDENTITY IS DISCLOSED.
15	CRM(M)	64/2026	XXXXXXX Mobile:8583823876 Email:DEBAPRIYOMAJUMDER1998@GMAIL.COM	DEBAPRIYA SAMANTA	30-01-2026	CASE NO MISMATCH IN 1ST PARA AND CERTIFIED COPY
16	CRM(M)	71/2026	BADAL SK Mobile:8946086997 Email:ADVOCATEIHOQUE1@GMAIL.COM	IMDADUL HOQUE	30-01-2026	INCOMPLETE CERTIFIED COPY
17	WPA	490/2026	SATADAL MANDAL Mobile:8481069979 Email:MDZEESHAN810@GMAIL.COM	ZEESHANUZ ZAMAN	30-01-2026	1.LIST OF DATE IS MISSING. 2.SUBJECT CATEGORY CODE DOES NOT TALLLY WITH COURT.
18	WPA	497/2026	GOPAL DAS Mobile:9051105271 Email:DIPTANGSHU.BASU@GMAIL.COM	DIPTANGSHU BASU	30-01-2026	VOLUME IS NEEDED.
19	WPA(P)	7/2026	DIBAKAR CHAKRABARTY Mobile:9432640507 Email:LIPIKACHATTERJEEHC@GMAIL.COM	LIPIKA CHATTERJEE	30-01-2026	1. IN BOTH COPIES (SHORT LIST OF DATES / LIST OF DATES / POLITS OF LAW) MISSING 2. INDEX IS NOT FILLED UP 3. ADV. SIGN IS MISSING AT ZERO PAGE IN 2ND JUDGES COPY